



भारत सरकार / Govt. of India  
श्रम एवं रोजगार मंत्रालय  
Ministry of Labour & Employment  
खान सुरक्षा महानिदेशालय  
Directorate General of Mines Safety  
हैदराबाद क्षेत्र सं1/Hyderabad Region No.1.

Registered



संख्या.H1/1191131339/JVROC/Perm107(1B)/2015/

हैदराबाद, दिनांक

/09/2015

प्रेषक:

खान सुरक्षा निदेशक / The Director of Mines Safety,  
हैदराबाद क्षेत्र सं1 / Hyderabad Region No.1.

सेवा में,  
अभिकर्ता / Agent,

जलगाम वेंगलराव खुली खदान,  
मेसर्स. सिंगरेनी कालरीज कं. लि.,  
डाक घर: सत्तुपल्ली, 507303, खम्मम जिल्ला ।

CGM/KGM

CGM(Safety)

*For strict compliance*  
*19/9*

विषय: Permission u/r 170(1B) of the CMR, 1957 for conducting controlled blasting within 500 m and upto 100m of Surface Structures like Jinugupalli Village, temple, tomb, PWD road, etc. at Jalagam Vengala Rao Opencast-I Mine of M/s S.C.C.L.

महोदय,

Please refer to your application No.KGM/JVR.OC-1/SUR-1/15/612 dated 13.06.2015 and the subsequent correspondence, plan/sections enclosed therewith on the above subject.

The matter has since been considered in this Directorate. By virtue of the powers conferred on the Chief Inspector of Mines (also designated as Director-General of Mines Safety ) under the provisions of Regulation 170(1B) (a) of the Coal Mines Regulations, 1957, and by virtue of the authorization granted to me by the Chief Inspector of Mines (also designated as the Director-General of Mines Safety) under Section 6 (1) of the Mines Act, 1952, I hereby permit you for blasting operations within 500 m but beyond 100m of of Surface Structures like Jinugupalli Village, temple, tomb, PWD road, etc. at Jalagam Vengala Rao Opencast-I Mine of M/s S.C.C.L as shown on enclosed plan No.SCCL/KGM/JVROC-I/R-107/2014/145 dated 16.12.2014, subject to strict compliance of conditions given below and all the conditions mentioned in permission Lr.No. H1/JVROC/Perm/2006/1543 dated 21.08.2006:

- 1.0 Condition No.2: The explosive charge per delay shall be such, so as to limit the vibrations to Peak Particle Velocity (ppv) value of 10mm per second with a frequency more than 8Hz. However, the charge per delay should not exceed 100Kgs for blasting upto 200m and 50Kgs while blasting upto 100m, at any time. The delay interval shall not exceed 25 milli-second.
- 2.0 Condition No.10: Blasting operations shall be carried out during lean period of day light hours only, which shall be fixed, displayed and publicized in consultation with the elected representatives of Jinugupalli Village, Temple and R&B authorities.

G.M. (S) KGM

DGM

SSO

24/9/15

भवदीय,

ह/-

(एस के गंगोपाध्याय)  
खान सुरक्षा निदेशक  
हैदराबाद क्षेत्र सं1



संख्या.H1/1191131339/JVROC/Perm107(1B)/2015/2445 हैदराबाद, दिनांक 15/09/2015

आवश्यक कार्रवाई एवं सूचनार्थ प्रेषित:

1. निदेशक, (प्रचालन) एवं नामांकित स्वामी, मेसर्स. सिंगरेनी कालरीज कं. लि., डाक घर: वोत्तगूडेम -507101, खम्मम जिल्ला ।
2. मुख्य महाप्रबंधक, वोत्तगूडेम क्षेत्र, मेसर्स. सिंगरेनी कालरीज कं. लि. डाक घर: रूद्रमपुर -507 118, खम्मम जिल्ला ।
3. प्रबंधक, जलगाम वेंगलरॉव खुली खदान, मेसर्स. सिंगरेनी कालरीज कं. लि., डाक घर: सत्तुपल्ली, 507302, खम्मम जिल्ला ।

24/9/15  
15.9.2015  
खान सुरक्षा निदेशक,  
हैदराबाद क्षेत्र-1

M20 (1/1/15)

20/9/15

